

Filing No. 8403/2020 (B.A.)

Topa Barla & Others
Versus
State of Jharkhand

Name of Advocate

Mr. Sunita Kumari

Defects:

- (i) Pending court stated at Para-1 and Prayer may be verified/corrected as per matter relates to the S.T.
- (ii) T/c of hand-written pages of the annexure-1 may be given with duly certified to be true.